

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2162
ANSWERED ON:05.08.2003
CRIME CASES IN DELHI
CHANDRESH PATEL KORDIA;SUDHA YADAV

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of abduction, missing children, rapes and dacoity etc. registered in Delhi during 2002-2003 till date;
- (b) the number of cases solved;
- (c) the number of persons apprehended in this connection and the action taken against them during the said period;
- (d) whether police personnel were also found involved in such cases;
- (e) if so, the details in this regard and the action taken against the police personnel; and
- (f) the steps taken or to be taken by the Government to check such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)to(c): The number of cases of kidnapping, abduction, rape, dacoity and robbery reported in 2002 and 2003 (upto 15th July, 2003), the number of persons arrested during the same period and the action taken against them is indicated in the attached statement.

As regards missing children, 5709 reports were lodged in 2002 and 2792 in 2003 (upto 15th July). The number of children traced/recovered was 2754 in 2002 and 1619 in 2003 (upto 15th July).

(d)to(f): During the year 2002 and upto 15th July, 2003 seven police personnel were alleged to be involved in cases of rape and kidnapping/abduction. The criminal cases were duly registered against all these personnel and all of them were placed under suspension. In one case, the delinquent official was also dismissed from service. However, in another case the FIR lodged was later cancelled.

Detail of cases of Kidnapping, Abduction, Rape, Dacoity & Robbery including No. of cases solved, persons arrested and action taken against them

KIDNAPPING Years

2002 2003 upto 15.07.2003

Cases Reported	974	467
Cancelled	383	83
Admitted	591	384
Worked Out	253	113
Challaned	148	31
Convicted	3	-
Acquitted	7	-
Pending Trial	138	31
Pending Investigation	304	344
Untraced	139	9
Persons Arrested	325	112
Challaned	237	32
Convicted	3	-
Acquitted	8	-
Pending Trial	226	82
Pending Investigation	67	80
Discharged	21	-

ABDUCTION Years

2002 2003 upto 15.07.2003

Cases Reported	349	144
Cancelled	121	24
Admitted	228	121
Worked Out	98	31
Challaned	57	6
Convicted	1	-
Acquitted	-	-
Pending Trial	56	6
Pending Investigation	154	112
Untraced	17	3
Persons Arrested	201	66
Challaned	121	13
Convicted	2	-
Acquitted	-	-
Pending Trial	119	13
Pending Investigation	69	53
Discharged	11	-

RAPE Years

2002 2003 upto 15.07.2003

Cases Reported	403	264
Cancelled	5	4
Admitted	398	260
Worked Out	388	232
Challaned	338	72
Convicted	2	-
Acquitted	11	-
Pending Trial	325	72
Pending Investigation	52	188
Untraced	08	-
Persons Arrested	552	309
Challaned	394	103
Convicted	-	-
Acquitted	5	-
Pending Trial	389	103
Pending Investigation	156	206
Discharged	2	-

DACOITY Years

2002 2003 upto 15.07.2003

Cases Reported	47	16
Cancelled	1	-
Admitted	46	16
Worked Out	41	15
Challaned	30	1
Convicted	0	-
Acquitted	0	-
Pending Trial	30	1
Pending Investigation	15	15
Untraced	1	-
Persons Arrested	201	80
Challaned	149	5
Convicted	0	-
Acquitted	9	-
Pending Trial	149	5
Pending Investigation	48	75
Discharged	4	-

ROBBERY Years

2002 2003 upto 15.07.2003

Cases Reported	502	233
Cancelled	11	1
Admitted	491	232
Worked Out	378	155
Challaned	244	46
Convicted	2	-
Acquitted	2	-
Pending Trial	240	46
Pending Investigation	206	184
Untraced	41	2
Persons Arrested	905	355
Challaned	635	110
Convicted	4	-
Acquitted	5	-
Pending Trial	626	110
Pending Investigation	227	245
Discharged	43	-